

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2637
TO BE ANSWERED ON 04.12.2019**

RAILWAY DEVELOPMENT IN KERALA

2637. ADV. ADOOR PRAKASH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Southern Railway General Manager recently held a meeting with the Members of Parliament in connection with the railway development in the State of Kerala;**
- (b) if so, the details of issues raised and the action taken by the Railways;**
- (c) the present status of the pending issues;**
- (d) the reasons for not allowing any sewa train for Kerala; and**
- (e) whether the Railways will consider allowing sewa train for Kerala and if so, the details thereof?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a): A meeting was conducted on 18th September, 2019 by General Manager, Southern Railway with Hon'ble Members of Parliament from Thiruvananthapuram and Palakkad divisions of Kerala.

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(b) & (c): Several issues like introduction of new trains, stoppage, frequency and late running of trains, upgradation/provision of passenger amenities, doubling of lines, signalling facility etc. were raised in the meeting by the Hon'ble MPs of Kerala. The issues are examined by different departments of Southern Railway and wherever found feasible, action is initiated subject to availability of funds and inter-se priority of works.

(d)& (e): Indian Railways do not run train on state-wise basis as Rail Network straddles across state boundaries. Further introduction of train services including 'Sewa' service is an ongoing process on Indian Railways, subject to operational feasibility, commercial viability, etc.
